

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 09.11.2020 (MONDAY)**

**COURT OF CHAIRPERSON (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)**

## **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 791 of 2020	Dhiren Shantilal Shah Vs. Amma Lines Pvt. Ltd & Ors.	Nitesh Jain	Sandeep Bajaj

## **After the above**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Orders**

<b>2.</b>	Comp. App (AT) (Ins) No. 43 of 2020	Vikas Kasliwal Vs. SREI Equipment Finance Ltd.	Abhishek Puri	Saikat Sarkar-R1 Neeraj Kr. Gupta- IRP
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## **For Admission (Fresh Cases)**

<b>3.</b>	Comp. App. (AT) (Ins) No. 955 of 2020	Captain S.P. Singh Vs. Himalayan Heli Services Pvt. Ltd.	Soayib Qureshi	
<b>4.</b>	Comp. App. (AT) (Ins) No. 960 of 2020	Gabon Seramik Pvt. Ltd. & Ors. Vs. Prawincharan P. Dwary & Anr.	Arjun Padhiyar	
<b>5.</b>	Comp. App. (AT) (Ins) No. 961 of 2020	Kewaunee Labway India Pvt. Ltd. Vs. JBF Petrochemicals Ltd.	Chirag Kher	Shiv Kumar Suri
<b>6.</b>	Comp. App. (AT) (Ins) No. 962 of 2020	DSTR Infrastructure & Projects LLP Vs. Dharm Vir Gupta	R. Vishnu Kumar	
<b>7.</b>	Comp. App. (AT) (Ins) No. 963 of 2020	Bank of Baroda Vs. JBF Industries Ltd.	Amar Gupta	

**For Admission (After Notice)**

<b>8.</b>	Comp. App. (AT) (Ins) No. 277 of 2020	Akshay Arun Shetty Vs. Bank of India & Anr.	Shreya Bhingarde	R.B. Trivedi-R1 Rakesh Kumar Tulsyan,-R.P. Rakesh Tulsyan
<b>9.</b>	Comp. App. (AT) (Ins) No. 615 of 2020	P.M. Cold Storage Pvt. Ltd. Vs. Goouksheer Farm Fresh Pvt. Ltd. Through Resolution Professional Sanjeev Jhunjhunwala & Anr.	Kumar Anurag Singh	Soumya Dutta-R2
<b>10.</b>	Comp. App. (AT) (Ins) No. 702 of 2020	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2

**For Hearing**

<b>11.</b>	Comp. App. (AT) (Ins) No. 215 of 2020	Innova Home Buyers Neyveli Association Vs. P dot G Construction Pvt. Ltd & Ors.  <b>With</b>	Goutham Shivshankar	Atul Sharma Anannya Ghosh-R2 Kinshuk Chatterjee- R3 Varun Pandey-R4 Sundaresan Nagarajan-IRP
<b>12.</b>	Comp. App. (AT) (Ins) No. 442 of 2020	Vipras Adz Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.  <b>With</b>	Madhusmita Bora	Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
<b>13.</b>	Comp. App. (AT) (Ins) No. 443 of 2020	B. Akhilandeswari Vs. Sundaresan Nagarajan Resolution Professional M/S P dot G Constructions Pvt. Ltd & Anr.  <b>With</b>	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
<b>14.</b>	Comp. App. (AT) (Ins) No. 444 of 2020	Mrs. S. Ravi Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.  <b>With</b>	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
<b>15.</b>	Comp. App. (AT) (Ins) No. 445 of 2020	P. Krishnamoorthy Vs. Sundaresan Nagarajan Resolution for M/S P Dot G Constructions Pvt. Ltd. & Anr.  <b>With</b>	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
<b>16.</b>	Comp. App. (AT) (Ins) No. 454 of 2020	Sai Trading and Interiors Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.  <b>With</b>	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP

17.	Comp. App. (AT) (Ins) No. 455 of 2020	Themes Adz Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.  <b>With</b>	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
18.	Comp. App. (AT) (Ins) No. 457 of 2020	G. Balaji Vs. Sundaresan Nagarajan, RP for P Dot G Constructions Pvt. Ltd. & Anr.  <b>With</b>	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
19.	Comp. App. (AT) (Ins) No. 470 of 2020	Sai Enterprises Vs. Sundaran Nagarajan	Madhusmita Bora	Sundaresan Nagarajan-R1 Anannya Ghosh-R2 Sundaresan Nagarajan-IRP
20.	Comp. App. (AT) (Ins) No. 463 of 2020	IL & FS Financial Services Ltd. Vs. Mahananda Suppliers Ltd.	R. Sudhinder	Charu Tyagi
21.	Comp. App. (AT) (Ins) No. 564 of 2020	K. Siddharth Jain Partner, Karma Exports Vs. Shree Krishna Polytrap Pvt. Ltd.	Charu Sachdev	C. Ramesh Kumar
22.	Comp. App. (AT) (Ins) No. 657 of 2020	Punjab National Bank Vs. Supriyo Kumar Chaudhuri & Ors.	Avinash Mohapatra	Swati Dalmia-R1 Shikhar Singh-R2

**02:00 PM**

**For Hearing**

23.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.  <b>With</b>	Misha	Shyel Trehan-R1
24.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.  <b>With</b>	Charu Bansal	K. Datta Shyel Trehan-R1
25.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer  <b>With</b>	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP
26.	Comp. App. (AT) (Ins) No. 26-27 of 2020	State Bank of India Vs. GTL Infrastructure Ltd & Anr.  <b>With</b>	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP

27.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr.  <b>With</b>	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey- R2
28.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer  <b>With</b>	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
29.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr.  <b>With</b>	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
30.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr.  <b>With</b>	Maneesha Dhir	Salonee Kulkarni- R1 Harshita Choubey- R2
31.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr.  <b>With</b>	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
32.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2

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By the order of Hon'ble Acting Chairperson

-sd/-  
Registrar